

1	2	3	4
10.	Koraput	Chipakhar Sodabari Aunli	
11.	Keonjhar	Raighati Purujoda Jadichatar Silitia	
12.	Mayurbhanj	Salgaon Raghibpur Barehipani Begunia	
13.	Nowrangpur	Kumuli Dolabeda Chatiguda Parchipada	
14.	Nayagarh	Similishahi	
15.	Phulbani	Luising Pokari Tekangia Kajuri Marlanga Majhipada	
16.	Puri	Sirei	
17.	Sambalpur	Talsara Nuadihi	
18.	Sundargarh	Chikatmati Sankraposh	

Demands of Pay-Phone Operators

28. SHRI CHANDRESH PATEL:
Will the Minister of COMMUNICATIONS
be pleased to state:

(a) whether the Government have received any Memorandums from 'All India Pay-Phone Operators' Welfare Association (Regd.), Delhi recently as well as during 1-1-1993 to 30-4-1994;

(b) if so, the details thereof and the action taken by the Government in this regard;

(c) whether any Conference of Pay-Phone Operators was held on 30-4-1994 and 1-5-1994 at Mavalankar Hall Auditorium, Rafi Marg, New Delhi.

(d) if so, the details thereof;

(e) the details of the decisions taken and Resolutions passed, and

(f) the action taken by the Government for their implementation and the outcome thereto?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Yes, Sir. During the month of Jan. 1994, a memorandum was received from 'All India Pay-Phone Operators' Welfare Association (Regd.), Delhi.

(b) The issues raised in the Memorandum are:—

- (i) The demand of the MTNL for additional security deposit from the STD PCO franchisees is unjust;
- (ii) Interest should be paid on the security deposit held by MTNL; and
- (iii) Supply of computerised bills/print-outs to franchisees.

These demands were considered. In so far as (i) and (ii) are concerned, they are under consideration of Govt. and in respect of (iii), instructions have already been issued to supply computerised bills/print-outs to franchisees on demand.

(c) Govt. is not aware of any such conference of Pay-Phone Operator.

(d) to (f). Do not arise.

Foreign Companies in Power Sector

29. SHRI MANORANJAN BHAKTA: Will the Minister of POWER be pleased to state:

(a) whether Prime Minister, during his visit to USA, invited NRIs and foreign companies to make investments in the power sector in India;

(b) whether any offers for investments in power sector have been received from them in response to that invitation; and

(c) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P. V. RANGAYYA NAIDU): (a) Yes, Sir.

(b) and (c). As on date, proposals have been received from US based Private companies for setting up of 22 Power projects for a total capacity addition of 11589 MW costing approx. Rs. 38122 crores.

Steel Plant at Vijayanagar

30. SHRI C.P. MUDALA GIRIYAPPA: Will the Minister of STEEL be pleased to state:

(a) whether the Government propose to raise resources for the setting up of a Steel Plant at Vijayanagar;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) to (c). No, Sir. The Central Government has no proposal to raise resources for the setting up of a Steel Plant at Vijayanagar. The Central Government shareholding in Vijayanagar Steel Limited alongwith assets, liabilities and land have been